

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 781 of 2019

IN THE MATTER OF:

C&C Construction Ltd. ...Appellants
Through Navneet Kumar Gupta (RP)

Vs

Power Grid Corporation of India Ltd.Respondents

Present:

**For Appellants: Mr. Pulkit Deora and Ms. Navya Dhillon,
Advocates.**

**For Respondents: Mr. Krishnendu Datta, Mr. Poorv P Tripathi and
Mr. Dheeresh K Dwivedi, Advocates.**

ORDER

21.01.2020: Due to paucity of time this appeal could not be taken up.

Post the matter 'for hearing' on **7th February, 2020.**

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

am/gc